

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:303

ANSWERED ON:14.03.2012

IRREGULARITIES IN ALLOTMENT OF ILD LICENCES

Das Gupta Shri Gurudas;Lingam Shri P.;Ray Shri Rudramadhab ;Shekhar Shri Neeraj;Singh Shri Yashvir

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether serious irregularities have been reported in issuance of International Long Distance (ILD) Licence by the Department of Tele-communications (DoT) to a Hong Kong based company;
- (b) if so, the details thereof;
- (c) whether CVC has found irregularities in purchase of WLL/CDMA integrated Fixed Wireless Terminals by BSNL and asked CBI to probe the purchase;
- (d) if so, the details thereof and the action taken by the Government in this regard;
- (e) whether as per the CVC initial estimates, several hundred crores of loss has been done to DoT, MTNL and BSNL;
- (f) if so, the details thereof; and
- (g) the action taken by the Government against the official responsible for the same?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) & (b) Madam, International Long distance (ILD) license is issued only to the Indian companies registered under the Companies Act, 1956. The Central Vigilance Commission (CVC) has referred a case related to M/s Data Access India Limited (DAIL), an ILD license, to Central Bureau of Investigation (CBI) for investigation. The ILD license issued to M/s DAIL in 2002 was suspended in the year 2005 due to non-compliance of the terms and conditions of the license. CBI is investigating the matter.

(c) to (g) CVG has examined the case of purchase of WLL/CDMA integrated Fixed Wireless Terminals by BSNL and referred the matter to CBI for investigation. CBI is investigating the matter.